

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONF./HCJ/COMMITTEE/2026/11

Date : 04.06.2026

Consequent upon transfer of one of the Members of Rajasthan High Court Gender Sensitization and Internal Complaints Committees (GSICC) and in partial modification of this office order No.CONF./HCJ/COMMITTEES/2025/45 dated 25.11.2025, Hon'ble the Acting Chief Justice has been pleased to re-constitute the Committee constituted pursuant to Regulation 4 of the Gender Sensitization & Sexual Harassment of Women at the Rajasthan High Court (Prevention, Prohibition and Redressal), Regulations, 2014, comprising of :-

INTERNAL COMPLAINTS COMMITTEE :- Rajasthan High Court Gender Sensitization and Internal Complaints Committees (GSICC) constituted pursuant to Regulation 4 of the Gender Sensitization & Sexual Harassment of Women at the Rajasthan High Court (Prevention, Prohibition and Redressal), Regulations, 2014.	
<u>FOR RAJASTHAN HIGH COURT PRECINCTS AT JODHPUR</u>	
1. <u>FOR THE MATTERS PERTAINING TO HON'BLE JUDGES, JUDICIAL OFFICERS, ADVOCATES, LITIGANTS AND STAFF.</u>	1. Chairman -Hon'ble Mr. Justice Anoop Kumar Dhand Members - 2. Hon'ble Mr. Justice Kuldeep Mathur 3. Mrs. Toshita Malani. Registrar (Class.-II), RHC, Jodhpur 4. Dr. Pratishtha Dave, Advocate 5. Ms. Abhilasha Bora, Advocate 6. Shri Mahaveer Bishnoi, Advocate 7. Mrs. Mamta Kachhawaha, Dy. Registrar, Member-Secretary
<u>FOR RAJASTHAN HIGH COURT PRECINCTS AT JAIPUR BENCH, JAIPUR</u>	
2. <u>FOR THE MATTERS PERTAINING TO HON'BLE JUDGES, JUDICIAL OFFICERS, ADVOCATES, LITIGANTS AND STAFF.</u>	1. Chairman- Hon'ble Mrs. Justice Shubha Mehta Members- 2. Hon'ble Mr. Justice Ganesh Ram Meena 3. Ms. Shilpa Sameer, Registrar (Writs), RHCB, Jaipur 4. Mrs. Anupama Chaturvedi, Advocate 5. Shri Ramit Pareek, Advocate 6. Mrs. Alankrita Sharma, Advocate 7. Ms. Archana Jain, Assistant Registrar

BY ORDER


REGISTRAR GENERAL

No. Gen/XIX/Misc./304/2022/1039

Date: 04.06.2026

Copy forwarded through e-mail to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Acting Chief Justice
2. P.S. to Hon'ble Administrative Judge
3. P.S. to Hon'ble Mr. Justice Anoop Kumar Dhand
4. P.S. to Hon'ble Mr. Justice Kuldeep Mathur
5. P.S. to Hon'ble Mrs. Justice Shubha Mehta
6. P.S. to Hon'ble Mr. Justice Ganesh Ram Meena


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Vigilance)/ (Class.-I & II)/ (Rules)/ (Writs)/ (Exam.)/(Judl.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C./O.S.D., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench.
3. Registrar -cum- Principal Secretary to Hon'ble the Acting Chief Justice, Rajasthan High Court.
4. Concerned Members, Rajasthan High Court, Jodhpur/Jaipur.
5. Concerned Joint Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Concerned Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Concerned Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Bench Jaipur.
8. Concerned A.O.Js. / A.A.Os., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.


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REGISTRAR GENERAL